

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 1680
ANSWERED ON 13.12.2023

AUCTION OF MINES IN KEONJHAR

1680. MS. CHANDRANI MURMU:

Will the Minister of MINES be pleased to state:

- (a) whether the Government plans to auction any mines in Keonjhar district;
- (b) if so, the amount of compensation both in terms of cash and kind paid to persons displaced due to mining activities; and
- (c) the final authority to supervise the compensation package including the timeline for completing the compensation package?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a): Yes, Sir. As per the information received from the Government of Odisha, four mineral blocks are ready to be put for auction in Keonjhar District. The details of the blocks provided by the Government of Odisha are given at Annexure.

(b) & (c): As per the information received from the Government of Odisha, the amount of compensation and the time-line for completing the compensation to be paid to persons displaced due to mining activities in Odisha is assessed and supervised by the competent authority i.e. concerned Collector & District Magistrate of Revenue Department and recovered from the successful bidders after successful auction and grant of such mineral blocks by the State Government.

Annexure as mentioned in part (a) the Lok Sabha Un-starred question number 1680

Sl. No.	Block	District	Expired/ Virgin	Mineral Ore
1	Rengalaberha N-Eextension & Nuagaon West Iron ore Block	Keonjhar	Virgin	Iron ore
2	Roida –I Iron Ore & Manganese Block	Keonjhar	Expired	Iron ore
3	Gandhalpada West Iron ore Block	Keonjhar & Sundargarh	Virgin	Iron ore
4	Roida-D Manganese Block	Keonjhar	Virgin	Manganese & Iron ore
